

29

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.258/90

Date of Order: 15.6.1993

BETWEEN:

A.Muniratnam

.. Applicant.

A N D

1. The General Manager,  
Personnel Branch,  
South Central Railway,  
Rail Nilayam,  
Secunderabad.

2. The Divisional Railway  
Manager, Divisional Office,  
Personnel Branch, S.C.Rly.,  
Guntakal.

.. Respondents.

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Counsel for the Applicant

.. Mr.C.Venkata Krishna

Counsel for the Respondents

.. Mr.N.R.Devraj

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CORAM:

HON'BLE SHRI A.B.GORTHI: MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

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Order of the Division Bench delivered by  
Hon'ble Shri A.B.Gorthi, Member (Admn.).

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This case was listed for hearing on 11.6.1993  
on the applicant's side, it was  
listed for dismissal on 15.6.1993. Even today there  
is none to press this application. Mr.N.R.Devraj,  
Standing Counsel for the respondents present.

The O.A. is therefore dismissed for default.  
There shall be no order as to costs.

*T. Chandrasekhara Reddy*  
(T.CHANDRASEKHARA REDDY)  
Member (Judl.)

*A. B. Gorthi*  
(A. B. GORTHI)  
Member (Admn.)

Dated: 15th June, 1993

(Dictated in Open Court)

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*82/6/93*  
Deputy Registrar (G)

To

1. The General Manager,  
Personnel Branch, S.C.Rly, Railnilayam, Secunderabad.
2. The Divisional Railway Manager, Divisional Office,  
Personnel Branch, S.C.Rly Guntakal.
3. One copy to Mr.C.Venkata Krishna, Advocate, 5-1-751  
Subhash Road, Secunderabad.
4. One copy to Mr.N.R.Devraj, SC for Rlys. CAT.Hyd.
5. One spare copy.

pvm